POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF WPIL LIMITED

The details subsequent to the completion of the Open Offer made vide Public Announcement dated November 05th, 2007 and Corrigendum to Public Announcement dated December 12th, 2007, under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997. ("Regulations") issued on behalf of M/s. Asutosh Enterprises Limited, M/s. Hindusthan Udyog Limited and Mr. Prakash Agarwal ("the Acquirers") to acquire 10,59,616 fully paid up equity shares of Rs. 10/- each representing 13.30% of the voting capital of WPIL Limited at a price of Rs. 60/- (Rupees sixty only) per fully paid up equity share, payable in cash are as under :

1.	Name of the Target Company	**WPIL Limited**
2.	Name of Acquirer (s)	**Acquirers :** M/s. Asutosh Enterprises Limited M/s. Hindusthan Udyog Limited Mr. Prakash Agarwal
3.	Name of the Manager to the Offer	Karvy Investor Services Limited
4.	Name of the Registrar to the Offer	Karvy Computershare Private Limited
5.	**Offer Details :** A. Date of Opening of the Offer B. Date of Closure of the Offer	 December 28th, 2007 January 16th, 2008
6.	**Details of the Acquisition :**	

Sl. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 60/- per fully paid-up equity share		Rs. 60/- per fully paid-up equity share	
2.	Shareholding of Acquirer/ (No. & %) before MOU / PA				
2.1	M/s. Asutosh Enterprises Limited	12,94,817 (16.25%)		12,94,817 (16.25%)	
2.2	M/s. Hindusthan Udyog Limited	35,11,880 (44.08%)		35,11,880 (44.08%)	
2.3	Mr. Prakash Agarwal	1,08,997 (1.37%)		1,08,997 (1.37%)	
3.	Shares acquired by way of MOU or Market Purchase (No. & %)	Nil		Nil	
4.	Shares acquired in the Open offer (No. & %)	10,59,616 (13.30%)		8,74,448 (10.97%)	
5.	Size of the Open Offer (No. of Shares multiplied by offer price per share)	Rs. 6,35,76,960		Rs. 5,24,66,880	
6.	Shares acquired after Public Announcement but before 7 working days prior to the closure date (No & %)	Nil		Nil	
7.	Post offer shareholding of the Acquirers (No & %) (2+3+4+6)				
	- M/s. Asutosh Enterprises Limited	18,24,625 (22.90%)		17,32,041 (21.74%)	
	- M/s. Hindusthan Udyog Limited	39,35,726 (49.40%)		38,61,659 (48.47%)	
	- Mr. Prakash Agarwal	2,14,959 (2.70%)		1,96,442 (2.47%)	
8.	Pre & Post Offer shareholding of Public (No & %) i.e., Other than acquirers	**Pre offer**	**Post offer**	**Pre offer**	**Post offer**
	No of Shares & %	30,51,386 (38.30%)	19,91,770 (25.00%)	30,51,386 (38.30%)	21,76,938 (27.32%)

7.	Status of the Escrow Account, whether released or not	The amount in the Escrow A/c will be released in due course to the Acquirers.
8.	Payment of interest, if any, to the shareholders along with the details thereof	Nil
9.	Status of Investor Complaints received, if any	Nil

Acquirers and the Board of Directors of the Acquirers, accept full responsibility for the information contained in this Public Announcement and also for the obligations of the Acquirers laid down in the Regulations and any subsequent amendments made thereto.

This Announcement should be read in conjunction with the Public Announcement.

This announcement is expected to be available on the SEBI website at www.sebi.gov.in

Issued on behalf of the Acquirers :

Manager to the Offer
KARVY INVESTOR SERVICES LIMITED
Karvy House, 46, Avenue 4, Street No. 1,
Banjara Hills, Hyderabad - 500 034
Phone Nos. : 040 - 23312454 / 23374714,
Fax No. : 040 - 23374714, e-mail : cmg@karvy.com

Place : Hyderabad
Date : February 2, 2008